

However, International Diabetes Federation estimates that 66.8 million persons aged 20 years and above in India had diabetes in 2014 as against 61.3 million persons in 2011.

Various studies indicate that the trend is rising due to unhealthy diet (low fruit & vegetable intake, increased sugar, trans-fats consumption, etc.), lack of physical activity, alcohol consumption, etc.

(d) Yes.

(e) While Health is a State subject, the Central Government supplements the efforts of the State Governments for improving healthcare.

Government of India has launched National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) which is now implemented for interventions up to District level under the National Health Mission. NPCDCS has a focus on awareness generation for behaviour and life-style changes, screening and early diagnosis of persons with high level of risk factors and their referral to higher facilities for appropriate management.

Facilities including those for testing and treatment for Diabetes are provided in various Government Institutions. In addition, under NPCDCS, diagnosis and treatment facilities are provided through different levels of healthcare including Non-Communicable Disease Clinics located in District Hospitals and Community Health Centres (CHCs).

Under NPCDCS, free blood sugar testing facilities by glucostrips methods are available at Sub-Centres, Primary Health Centres (PHCs), Community Health Centres (CHCs) and district Non-Communicable Disease Clinics. In addition, a provision has been made for purchase of medicines including for diabetes at Rs.6 lakhs per districts and Rs.2 lakhs per CHC for lab test clinical equipments and consumables.

As per National Pharmaceutical Pricing Authority three Insulin Injections in the strength of 40IU / ml viz., Insulin Injection (Soluble), Intermediate Acting (Lente/ NPH Insulin) and Premix insulin 30:70 Injection are included in the schedule-I of the Drugs Price Control Order(DPCO), 2013 and are under price control. These insulin injections were also under price control under DPCO, 1995 and the ceiling price fixed under the provision of DPCO, 1995 continue to be in force as per the provisions of DPCO, 2013.

Implementation of Vishakha Judgement in Air

2220. DR. CHANDAN MITRA: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether the All India Radio (AIR) has no forum to register grievances of women employees against sexual harassment;

(b) if so, the reasons therefor; and

(c) the remedial steps taken by Government in the matter and also to implement the Supreme Court's Vishakha judgement regarding sexual harassment at workplaces?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE) : (a) to (c) Prasar Bharati has informed that All India Radio has a proper mechanism in place to register grievances of women employees against sexual harassment at the workplaces. All India Radio had adopted Vishakha Guidelines for addressing complaints related to sexual harassment. Internal Complaint Committees are duly constituted at all Stations of All India Radio. The senior most women officer at that Station is the Chairperson alongwith two women employees/officers as Members of the Internal Complaint Committee to inquire into the complaints of sexual harassment at the workplace.

Empanelment of National Newspapers for Advertising

†2221. SHRI PRABHAT JHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether 'Directorate of Advertising and Visual Publicity' department has empanelled the national newspapers, for advertising;

(b) if so, the details thereof;

(c) whether many cases of irregularities have come to the notice of Government against the department; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE) : (a) and (b) Yes, Sir. There are 7328 newspapers/periodicals on DAVP panel as on date. Out of these Newspapers/periodicals, 386 are big, 3124 are medium and 3818 are small.

(c) and (d) No, Sir.

High Power Radio Transmission in Border States

2222. SHRI PARIMAL NATHWANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of All India Radio (AIR) stations in Gujarat and Jharkhand;

† Original notice of the question was received in Hindi.